## NATIONAL COMPANY LAW TRIBUNAL SPECIAL BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 02/03/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER
:

PETITION NUMBER
: CA/1/2017

NAME OF THE APPLICANT
: TECHNOLOGY FRONTIERS INDIA PVT LTD

UNDER SECTION
: 2(41)

S.No. NAME (IN CAPITAL)

DESIGNATION

REPRESENTATION BY WHOM

Jacoba Condition

Applicants

Applicants

Applicants

Applicants

2. Sky VARSHIMI

COUNSEL FOR

APPLICANT

## <u>ORDER</u>

Shri V Mahesh, PCS representing the applicant present. This Tribunal received a letter from ROC praying time for filing report. Considering the request time enlarged for submitting arguments. Put up on 10.03.2017 at 10.30 A.M.

(K.Anantha Padmanabha Swamy) Member (Judicial)